

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.113/(MAH)/2009
CA No.

CORAM:



Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE PARTIES: M/s. Unicom Skytech Ltd.

V/s.
M/s. Neelprag Trading Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.


<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	O.P. Jhunjhunwala for Petitioner	Director for Petitioner	
2.	Neha Saraware for Respondent No.1 to 3	Advocate i/b Adv. Ajay Basutkar	

Order

T. C.P. No. 113/397-398/CLB/MAH/2009

1. One of the Director Mr. O.P. Jhunjhunwala (Petitioner) is present. From the side of Respondent a new Counsel is present.
2. The Petitioner has objected the presence of the new counsel because of the reason that in in the past in the pretext of frequent change of advocates the matter was prolonged.
3. Last chance to Respondent. Matter is adjourned to 20.10.2016 for Final Hearing.

Dated: 08.09.2016


Shri M.K. Shrawat
Member (Judicial)